

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...  
**ORIGINAL APPLICATION NO.060/00040/2019**  
**Chandigarh, this the 18<sup>th</sup> day of January, 2019**

...  
**CORAM:HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &**  
**HON'BLE MS. P. GOPINATH, MEMBER (A)**

...

1. Neeraj S/o Sh. Balwan Singh, aged about 26 years, R/o # 160B, New Police Lines, Sector 26, Chandigarh, Pin-160019, Re: Group-C.
2. Raj Singh S/o Sh. Satbir, aged about 24 years, r/o H.No.60, Block No.1, Vill. Namunda, Tehsil Samalkha, Distt. Panipat (Hry.), Pin-132101, Re: Group-C.
3. Sonu s/o Sh. Satbir Singh, aged about 24 years, R/o V.P.O. Bhongra, Tehsil Uchana, Distt. Jind (Haryana), Pin 126112, Re: Group-C.
4. Neha d/o Sh. Dharambir Singh, aged about 24 years, R/o H.No.3315, Police Society, Sector 51D, Chandigarh, Pin-160047, Re: Group-C.
5. Ravi Kumar s/o Sh. Mahtab Singh, aged about 23 years, Vill. Bislan, Distt. Churu (Raj), Pin-331001, Re: Group-C.
6. Sandeep S/o Sh. Randhir Singh, aged about 26 years, VPO Balak (Haryana), Pin-125112.
7. Mandeep S/o Sh. Shamsher, aged about 25 years, Vill. Matlod, Distt. Hisar (Hry.), Pin-125001, Re: Group-C.
8. Pardeep Kumar S/o Sh. Karambir Singh, aged about 23 years, Vill. Sorkhi, Distt. Hisar (Hry.), Pin-125001, Re: Group-C.
9. Sumit S/o Sh. Suchit, aged about 26 years, r/o # 2506, Sector 44C, Chandigarh, Pin-160047, Re: Group-C.

**....APPLICANTS**

**(Present: Mr. Aman Arora, Advocate)**

**VERSUS**

1. Union of India through its Secretary, Ministry of Home Affairs, North Block, Central Secretariat, New Delhi-110049.
2. State of Union Territory, Chandigarh through its Secretary Home, Department of Home, UT Secretariat, Sector 9, Chandigarh, Pin-160009.

3. Director General of Police, Union Territory, Chandigarh, Police HQ, Sector 9, Chandigarh, Pin-160009.
4. Senior Superintendent of Police, Union Territory Chandigarh, Police HQ, Sector 9, Chandigarh, Pin-160009.

**....RESPONDENTS**

**ORDER (Oral)**  
**SANJEEV KAUSHIK, MEMBER (J)**

1. Learned counsel, on the commencement of hearing, has made a prayer that the applicants be allowed to withdraw the O.A., with liberty to file it afresh, with better particulars.
2. Ordered accordingly.

**(P. GOPINATH)  
MEMBER (A)**

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**(SANJEEV KAUSHIK)  
MEMBER (J)**

**Dated: 18.01.2019**

